


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.29/BB/ 17	-	Admission	Rule-6 of IB	AMP Communication Pvt. Ltd., Vs LE Ecosystem Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SUHAAS R SHENOY +91 9986643791	AMP COMMUNICATIONS (OPERATIONAL CREDITOR) FOR PRAGATI LAW CHAMBERS	

Counsel for petitioner is present. He has not furnished the name of IRP. Counsel requested time to file the name of IRP.

List it on 28.06.2017.


MEMBER (J)


MEMBER (T)